

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 343 of 2018**

**IN THE MATTER OF:**

Universal Heat Exchangers Ltd. ...Appellant

Vs

K. Ramakrishnan ...Respondent

**Present:**

**Appellant: Dr. K. S. Ravichandran, PCS and Ms. S. Manjula Devi,  
Advocate.**

**Respondent: Mr. Aditya Verma and Mr. Shrey Patnaik, Advocates.**

**ORDER**

**09.07.2019:** Heard learned counsel for the Appellants. Hearing concluded.

Post the appeal 'for hearing' arguments of learned counsel for the Respondent on **19<sup>th</sup> August, 2019.**

**(Justice Bansi Lal Bhat)  
Member (Judicial)**

**(Mr. Balvinder Singh)  
Member (Technical)**

**am/nn**